

REGISTERED/A.D. Post

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indiranagar,  
Bengalore - 560 038

Application No. 283/86(T)  
(W.P.No 8718/80)

Dated the Oct.  
23 OCT 1986

To Sri N.Vasudevan, Attendant,  
Head Post Office, Mangalore. ... Applicant  
(Sri K.S.Kripalani, Advocate present for Sri B.G.Sridharan )

Versus

1. The Post Master, Head Post Office, Mangalore
2. The Union of India by its Secretary, Deptt. of Post & Telegraphs, New Delhi ... Respondents.  
(Sri M.S.Padmarajaiah, Senior Central Govt.  
Counsel )

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 283/86(T)

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 29.9.1986.

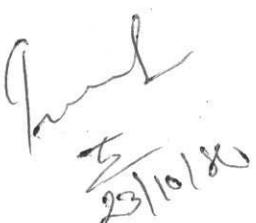
  
R  
N. Ramamurthy  
SECTION OFFICER  
(Judicial)  
Pres

Encl: As above.

Copy to:-

Sri K.S.Kripalani, C/O Shri B.G.Sridharan, Advocate for  
12/7, Yamuna Bai Road, High Grounds, Applicant.  
Bangalore-1.

Sri M.S.Padmarajaiah, Senior Central Govt. Advocate for  
Standing Counsel, High Court of Karnataka, Respondents  
Bangalore-1.

  
23/10/86

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

A.N. 993/86(K)

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
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1-9-86

2-9-86

Both counsel present. Counsel for the applicant produces for our perusal a copy of a memo dated 18.3.85 bearing No. BII-1/86(a) of the Office of the Postmaster (Gazetted), Mangalore, in which it is stated that the applicant was thereby confirmed as Postal Attendant w.e.f. 1.8.1981. In the above circumstances, we feel that the grievance of the applicant no longer survives. The application is, therefore, dismissed as infructuous.

(L.H.A. REGO) (CH. RAMAKRISHNA RA)  
MEMBER (AM) MEMBER (JM)  
29.9.1986. 29.9.1986.

dms.

TRUE COPY.



R. 23/86  
SECTION CHIEF  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE